

BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

THIRD REPORT

(Presented on 16.7.2009)

The Business Advisory Committee held a sitting on Wednesday, the 15th July, 2009.

2. The Committee recommend that the Discussion and Voting on Demands for Grants (General) for 2009-10 in respect of the following Ministries may be taken up in the following order:-

(i) Agriculture and Consumer Affairs, Food and Public Distribution;	<input type="checkbox"/> Thursday, July 16, 2009.
(ii) Home Affairs;	<input type="checkbox"/> Monday, July 20, 2009.
(ii) Power;	<input type="checkbox"/> Tuesday, July 21, 2009
(iii) Women and Child Development; and	<input type="checkbox"/> Wednesday, July 22 and
(iv) Labour and Employment.	<input type="checkbox"/> Thursday, July 23, 2009

3. The Committee also recommend that all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants in respect of the Budget (General) for 2009-10 may be put to vote at 6 P.M. on Thursday, the 23rd July, 2009.

4. The Finance (No. 2) Bill, 2009

Consideration and passing

[May be taken up on Friday, July 24 and Monday, July 27, 2009]

5. The Committee further recommend that Private Members' Business fixed for Friday, the 24th July, 2009 may be transferred to Thursday, the 30th July, 2009.

6. The Committee also recommend that discussion under rule 193 on the drought situation in the country may be taken up on 28th July, 2009.

NEW DELHI;
15th July, 2009
Asadha 24, 1931 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.